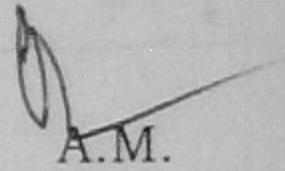


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**02.12.2011**  
**Hon'ble Mr. D.C. Lakha, A.M.**

None is present for the applicant even in the revised call. Shri N.P. Singh, Advocate for the respondents is present.

It seems that the applicant has lost interest in pursuing the matter. Accordingly the OA is dismissed in default and for non prosecution.



RKM/